(b)

Public

persons

offices

take the

Service

than the 'qualified persons;

(c) how long does it take for the j qualified persons to get confirmed; and i

appear but have j longer service in the grade

Union

| Public

(d) whether these qualified persons are confirmed from the date of the declaration of the result or from the date from which the permanent post was in existence?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): • (a) Direct recruits are confirmed in the order in which they are placed by the U.P.S.C. as judged on grounds of merit.

- (b) Direct recruits are confirmed in reserved for them. vacancies The other persons may be either promotees from the lower grade who are confirmed in vacancies reserved for promotion or quasi-permanent or tempo rary employees who can be confirmed in such vacancies as may be reserved or available for them.
- (c) The period varies and depends upon the period of probation prescri bed for those appointed against per manent vacancies and on the availa bility of permanent vacancies in the case of those appointed initially on a temporary basis.
- (d) Confirmations take effect from the date of appointment on the results of the examination or from the date of completion of the period of proba tion as the administrative authorities may consider suitable.

NOMINATION TO TRIPURA TERRITORIAL COUNCIL

f Shri Z. A. AHMAD: i85. «{ Shri J. V. K. VALLABHA-L RAO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government have nominated any members to the Tripura Territorial Council; and

to Questions

(b) if so, the considerations on which persons so nominated were selected?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) and (b). Two members have been nominated to the Territorial Council of Tripura, one of whom is a lady with a good record of public service nominated having regard to the fact that no woman melnber had been elected to the Council, and another a representative of an important tribe which is quite numerous in Tripura but was not represented on the Council

SHORTAGES OF FURNITURE AND STORES IN I.A.S. TRAINING SCHOOL, DELHI

SHRI Z. A. AHMAD: '\SHRI BHUPESH GUPTA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether large-scale shortages of furniture and stores have been found in the I. A. S. Training School, Delhi;
- (b) if so, whether any audit of stores and furniture in the school has been ordered;
- (c) whether Government have been able to locate the responsibility for the shortages; and
- (d) if so, what action has been taken against the officers concerned?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) Some shortages have been detected.

- (b) A verification of the s'ock has been made and a departmental inves tigation is proceeding.
- (c) and (d). The departmental investigation is still in progress and necessary action will be taken soon as it is completed.